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GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 14th February, 84

NOTIFICATION
INCOME TAX

No. 5628 (F.No.203/74/82-II/11): In continuation of this Office Notification No.3042 (F.No.203/121/79-IIA/11) dtd.26-10-79, it is hereby notified for general information that the institution mentioned below has been approved by Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of section 35 of the Income-tax Act, 1961 read with Rule 6 of the Income-tax Rules, 1962 under the category "Institution" in the field of medical research subject to the following conditions:-

- i) that the Kaivalyadhama S.M.Y.M. Samiti, will maintain a separate account of sums received by it for scientific research in the field of medical research.
- ii) that the said Samiti will furnish annual return of its scientific research activities to the prescribed authority for each financial year by 30th June, each year in such form as may be laid down and intimated to them for this purpose.
- iii) that the said Samiti will furnish an annual audited statement of accounts to the Prescribed Authority for each financial year by 31st May each year and in addition send a copy of it to the concerned Commissioner of Income-tax, every year.

INSTITUTION

Kaivalyadhama S.M.Y.M. Samiti, P.O. Kaivalyadhama, Lonavla (Maharashtra).

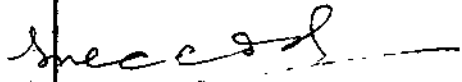
This notification is effective for a period from 16-8-1982 to 31-3-1984.

(M.C.C.GOYAL)

Under Secretary to the Govt. of India

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (IT&Audit)/Investigation/Special Inv./ Recovery/ P&PR/R&P/Intelligence/Vigilance, New Delhi.
3. Directorate of O&MS (IF), 1st floor, Alwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Secretary, Department of Science & Technology, Technology Bhavan, New Mehrauli Road, New Delhi with reference to their O.M.No.1/373/82-RA dated 20-1-1984.
5. The Secretary, Kaivalyadhama S.M.Y.M. Samiti, Lonavla-410403 (Distt Poona).
6. The Joint Secretary & Legal Adviser, Ministry of Law, Shastri Bhavan, New Delhi.
7. Comptroller and Auditor General of India (40 copies).
8. Bulletin Section of D.I.(R&P), New Delhi (5 copies).


(M.C.C.GOYAL)

Under Secretary to the Government of India

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